



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,8th September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 1

[DIVISION BENCH-I]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO DIVISION BENCH-I), ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP ADDITIONAL HEARING CAUSE LIST DATED 05-09-2022 TO 30-09-2022(RELATING TO DIVISION BENCH-I) ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL RISE AT 3:40 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
JUDGMENT				
40	C.Ex.App./1/2020	M/S LUKWAH TEA ESTATE Versus THE COMMISSIONER OF CGST AND CENTRAL EXCISE AND ANR	MR N DASGUPTA MS P SIKDAR	SC, CENTRAL EXCISE
ADMISSION				
41	WA/289/2022 CAVT. NO.09182/022, B/O	THE STATE OF ASSAM Versus ASHISH NATH AND ANR.	SC, P AND R.D. MR. K KONWAR MR. S DUTTA	MR. J M A CHOUDHURY MR. A B T HAQUE FOR CAVEATOR
42	WA/291/2022 CAVT. NO.09182/022, B/O	BIMOLA SUKLABAIDYA Versus ASHISH NATH AND 4 ORS.	MR P NAYAK	SC, P AND R.D. GA, ASSAM MR. J M A CHOUDHURY MR. A B T HAQUE FOR CAVEATOR
	WITH I.A.(Civil)/2764/2022 in WA/291/2022	BIMOLA SUKLABAIDYA Versus ASHISH NATH AND 4 ORS.	MR P NAYAK	SC, P AND R.D. GA, ASSAM MR. J M A CHOUDHURY MR. A B T HAQUE FOR CAVEATOR
ORDERS				
43	W.P.(CrI.)/15/2022 FIXED	VILELIE KHAMO AND ANR. Versus REVENUE SECRETARY AND 3 ORS.	S BORGHAIN	ASSTT.S.G.I.
	WITH I.A.(Civil)/1100/2022 in W.P.(CrI.)/15/2022	VILELIE KHAMO AND ANR. Versus REVENUE SECRETARY AND 3 ORS.	S BORGHAIN	ASSTT.S.G.I.

44	W.P.(CrI.)/16/2022 FIXED	ALIENBA PANGJUNG JAMIR Versus REVENUE SECRETARY AND 3 ORS.	S BORGHAIN	ASSTT.S.G.I.
	WITH I.A.(Civil)/1106/2022 in W.P.(CrI.)/16/2022	ALIENBA PANGJUNG JAMIR Versus REVENUE SECRETARY AND 3 ORS.	S BORGHAIN	ASSTT.S.G.I.
45	PIL/46/2022 FIXED	SANDEEP CHAMARIA Versus THE UNION OF INDIA AND 11 ORS		SC, P AND R.D. GA, ASSAM MR. S K MEDHI (r-1,3) ASSTT.S.G.I. SC. AGRICULTURE SC. WATER RESOURCE DEPTT. SC, HEALTH SC, IRRIGATION SC, PWD SC, G M D A SC, GMC

=====

=====

LEAVE NOTE OF ADVOCATES FOR 08/09/2022

-

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MS. A DEVI	20-08-2022	To	09-09-2022
6)	MR A KAKOTI	02-09-2022	To	09-09-2022
7)	MR S SARMA	02-09-2022	To	26-10-2022
8)	MR D K DAS	12-09-2022	To	20-09-2022
9)	MR S HOQUE	03-09-2022	To	14-09-2022
10)	MS. B M CHETRI	07-09-2022	To	13-09-2022
11)	MS. D GHOSH	03-09-2022	To	16-09-2022
12)	MR P K KALITA	06-09-2022	To	14-09-2022
13)	MR. S K GOSWAMI	12-09-2022	To	12-09-2022
14)	MR. S K GOSWAMI	19-09-2022	To	19-09-2022
15)	MR. DITUL DAS	07-09-2022	To	09-09-2022
16)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
17)	MS. A VERMA	07-09-2022	To	13-09-2022
18)	MR. M K MAJUMDAR	07-09-2022	To	17-09-2022
19)	MR. R. ALI	07-09-2022	To	16-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,8th September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 3:45 PM]

BEFORE:

HONOURABLE THE CHIEF JUSTICE

COURT NO: 1

[THIS BENCH WILL SIT AT 3:45 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
--------	-------------	--------------	---------------------	---------------------

ORDERS

11	I.A.(Civil)/2018/2016 FIXED in MACApp./284549/2016	MD. GONI MIYA and ANR, Versus THE NEW INDIA ASSURANCE CO. LTD. and 2 ORS,	MR. M A SHEIKH MD.M H CHOUDHURY MR.M RAHMAN MR.M HOSSAIN MS.F INTAZ	MS S MOCHAHARI (R1) MS. N MODI (R1) MR SISHIR DUTTA (R1) MS. M CHOUDHURY (R1) MS M GAZLOO (R1)
	WITH MACApp./284549/2016 (Filing Number)	MD GONI MIYA and ANR Versus THE NEW INDIA ASSURANCE CO. LTD and 2 ORS	MR. M A SHEIKH MR.M RAHMAN	

LEAVE NOTE OF ADVOCATES FOR 08/09/2022

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MS. A DEVI	20-08-2022	To	09-09-2022
6)	MR A KAKOTI	02-09-2022	To	09-09-2022
7)	MR S SARMA	02-09-2022	To	26-10-2022
8)	MR D K DAS	12-09-2022	To	20-09-2022
9)	MR S HOQUE	03-09-2022	To	14-09-2022
10)	MS. B M CHETRI	07-09-2022	To	13-09-2022
11)	MS. D GHOSH	03-09-2022	To	16-09-2022
12)	MR P K KALITA	06-09-2022	To	14-09-2022
13)	MR. S K GOSWAMI	12-09-2022	To	12-09-2022
14)	MR. S K GOSWAMI	19-09-2022	To	19-09-2022
15)	MR. DITUL DAS	07-09-2022	To	09-09-2022
16)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
17)	MS. A VERMA	07-09-2022	To	13-09-2022
18)	MR. M K MAJUMDAR	07-09-2022	To	17-09-2022
19)	MR. R. ALI	07-09-2022	To	16-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,8th September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

COURT NO: 2

[THIS BENCH WILL SIT AT 10:30 AM

**RESPECTIVE DIVISION BENCH-II, SINGLE
BENCHES OF HONOURABLE MR. JUSTICE
KALYAN RAI SURANA AND HONOURABLE
MR. JUSTICE ARUN DEV CHOUDHURY WILL
SIT AFTER RISING OF THIS BENCH]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
---------------------------	---------------------	----------------------------	----------------------------

ORDERS

1	Review.Pet./149/2019 WP(C) 5002/2012(D/O), FIXED	THE STATE OF ASSAM AND ANR Versus KAMRUP DISTRICT SIKSHA SARATHI (I) ASSOCIATION AND ANR	MR. S P BHATTACHARJEE MR. R MAZUMDAR MR. D MAZUMDAR MR. N SARMA	SC, ELEM. EDU MR. K N CHOUDHURY MR. B K KASHYAP
---	---	--	--	---

=====

LEAVE NOTE OF ADVOCATES FOR 08/09/2022

-

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MS. A DEVI	20-08-2022	To	09-09-2022
6)	MR A KAKOTI	02-09-2022	To	09-09-2022
7)	MR S SARMA	02-09-2022	To	26-10-2022
8)	MR D K DAS	12-09-2022	To	20-09-2022
9)	MR S HOQUE	03-09-2022	To	14-09-2022
10)	MS. B M CHETRI	07-09-2022	To	13-09-2022
11)	MS. D GHOSH	03-09-2022	To	16-09-2022
12)	MR P K KALITA	06-09-2022	To	14-09-2022
13)	MR. S K GOSWAMI	12-09-2022	To	12-09-2022
14)	MR. S K GOSWAMI	19-09-2022	To	19-09-2022
15)	MR. DITUL DAS	07-09-2022	To	09-09-2022
16)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
17)	MS. A VERMA	07-09-2022	To	13-09-2022
18)	MR. M K MAJUMDAR	07-09-2022	To	17-09-2022
19)	MR. R. ALI	07-09-2022	To	16-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,8th September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 2

[DIVISION BENCH-II

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 24-08-2022 TO 30-09-2022
(RELATING TO DIVISION BENCH-II), ALONG WITH
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
--------	-------------	--------------	---------------------	---------------------

HEARING

5	CRL.A(J)/6/2019 PART-HEARD, WITH LCR, FIXED	GAUTAM MONDAL Versus THE STATE OF ASSAM	MD R ALI MR. A CHAUDHURY MR. P K DAS MR N J DAS MR. B BARUAH	PP, ASSAM
6	CrI.A./85/2022 (AT 2:00 PM), BY SLIP	SAIDUL ALAM Versus NATIONAL INVESTIGATION AGENCY AND ANR.	MS. S K NARGIS MS. A MESEN MS J BEGUM	MR. R K D CHOUDHURY, SC, NIA(R 1) SC, NIA MS. S. JAHAN,ADDL PP,ASSAM(R 2)

LEAVE NOTE OF ADVOCATES FOR 08/09/2022

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MS. A DEVI	20-08-2022	To	09-09-2022
6)	MR A KAKOTI	02-09-2022	To	09-09-2022
7)	MR S SARMA	02-09-2022	To	26-10-2022
8)	MR D K DAS	12-09-2022	To	20-09-2022
9)	MR S HOQUE	03-09-2022	To	14-09-2022
10)	MS. B M CHETRI	07-09-2022	To	13-09-2022
11)	MS. D GHOSH	03-09-2022	To	16-09-2022
12)	MR P K KALITA	06-09-2022	To	14-09-2022
13)	MR. S K GOSWAMI	12-09-2022	To	12-09-2022
14)	MR. S K GOSWAMI	19-09-2022	To	19-09-2022
15)	MR. DITUL DAS	07-09-2022	To	09-09-2022
16)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
17)	MS. A VERMA	07-09-2022	To	13-09-2022
18)	MR. M K MAJUMDAR	07-09-2022	To	17-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,8th September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 3

[CIVIL BENCH-II]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-II, FROM ITEM NOS. 1 TO 59), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
38	WP(C)/5862/2022 FIXED	ANIRUDDHA ADHIKARY Versus THE STATE OF ASSAM AND 6 ORS	MRS A BUJARBARUAH MS N DAS	SC, HIGHER EDU GA, ASSAM
ORDER NO STEPS				
39	WP(C)/1623/2021 B/O	RUPALI NARAH Versus THE COMMISSIONER AND SECRETARY TO THE ELEMENTARY EDUCATION DEPTT AND 7 ORS	MR. B K DAS MR. H GOGOI	SC, ELEM. EDU MR. P MAHANTA (R-6) MR. D DEKA (R-7) MR. R B GOHAIN (R-7)
ADMISSION				
40	WP(C)/5501/2022 FIXED	RUPSHI DAOBHANGI JUNIOR COLLEGE AND 9 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR B CHOUDHURY	SC, SEC. EDU. SC, FINANCE
ORDERS				
41	WP(C)/2683/2022 B/O	SUKUR ALI Versus THE STATE OF ASSAM AND 5 ORS	MR. S C BISWAS MS. J GHOSH	SC, SEC. EDU. SC, FINANCE
	WITH I.A.(Civil)/1843/2022 in WP(C)/2683/2022	SUKUR ALI Versus THE STATE OF ASSAM AND 5 ORS	MR. S C BISWAS MR. A K DAS	SC, FINANCE
42	WP(C)/3207/2022 B/O	PANKAJ KUMAR CHAUHAN AND 31 ORS. Versus THE STATE OF ASSAM AND 13 ORS.	MR. R P SARMAH MR. D DOLEY MS S P CHETRY	SC, ELEM. EDU SC, K A A C SC, SSA

=====

=====

LEAVE NOTE OF ADVOCATES FOR 08/09/2022

-

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MS. A DEVI	20-08-2022	To	09-09-2022
6)	MR A KAKOTI	02-09-2022	To	09-09-2022
7)	MR S SARMA	02-09-2022	To	26-10-2022
8)	MR D K DAS	12-09-2022	To	20-09-2022
9)	MR S HOQUE	03-09-2022	To	14-09-2022
10)	MS. B M CHETRI	07-09-2022	To	13-09-2022
11)	MS. D GHOSH	03-09-2022	To	16-09-2022
12)	MR P K KALITA	06-09-2022	To	14-09-2022
13)	MR. S K GOSWAMI	12-09-2022	To	12-09-2022
14)	MR. S K GOSWAMI	19-09-2022	To	19-09-2022
15)	MR. DITUL DAS	07-09-2022	To	09-09-2022
16)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
17)	MS. A VERMA	07-09-2022	To	13-09-2022
18)	MR. M K MAJUMDAR	07-09-2022	To	17-09-2022
19)	MR. R. ALI	07-09-2022	To	16-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,8th September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 5

[CIVIL BENCH-III]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS. 1 TO 64), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
--------	-------------	--------------	---------------------	---------------------

MOTION

22	WP(C)/3221/2022 PART-HEARD, FIXED	GHANA KANTA DEKA AND 59 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR. I H SAIKIA MR. B BORAH MR. K KALITA MS L HMAR	SC, WATER RESOURCE SC, FINANCE
23	WP(C)/6573/2021 WITH REVIEW PET./125/2022(D/O), AND CONT. CASE(C)/122/2022(D/O), FIXED	BHARATI DAIMARI Versus THE STATE OF ASSAM AND 3 ORS	MR. S U AHMED MR A HAWARI	GA, ASSAM SC, REVENUE

ADMISSION

24	WP(C)/826/2020 FIXED	JUNEDHAR DOWARAH Versus THE STATE OF ASSAM AND 9 ORS.	MR. D DAS SR. ADV MR S KHOUND MR. K MOHAMMED	GA, ASSAM SC, FINANCE SC, PERSONAL DEPT. SC, PWD
----	-------------------------	--	--	---

ORDERS

25	I.A.(Civil)/2597/2022 B/O in WP(C)/5058/2022 WITH WP(C)/5058/2022	CHIRANJEEB DAS Versus THE STATE OF ASSAM AND 5 ORS. CHIRANJEEB DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR. U K NAIR MR H K DAS MR. U PATHAK MR. U K NAIR MR H K DAS MR. U PATHAK	GA, ASSAM SC, EXCISE DEPTT. SC, EXCISE DEPTT.
----	--	--	--	---

LEAVE NOTE OF ADVOCATES FOR 08/09/2022

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MS. A DEVI	20-08-2022	To	09-09-2022
6)	MR A KAKOTI	02-09-2022	To	09-09-2022

7)	MR S SARMA	02-09-2022	To	26-10-2022
8)	MR D K DAS	12-09-2022	To	20-09-2022
9)	MR S HOQUE	03-09-2022	To	14-09-2022
10)	MS. B M CHETRI	07-09-2022	To	13-09-2022
11)	MS. D GHOSH	03-09-2022	To	16-09-2022
12)	MR P K KALITA	06-09-2022	To	14-09-2022
13)	MR. S K GOSWAMI	12-09-2022	To	12-09-2022
14)	MR. S K GOSWAMI	19-09-2022	To	19-09-2022
15)	MR. DITUL DAS	07-09-2022	To	09-09-2022
16)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
17)	MS. A VERMA	07-09-2022	To	13-09-2022
18)	MR. M K MAJUMDAR	07-09-2022	To	17-09-2022
19)	MR. R. ALI	07-09-2022	To	16-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,8th September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 6

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS. 1 TO 60), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
110	WP(C)/5165/2022 B/O	ABDUL LATIF SARKAR AND ANR. Versus THE STATE OF ASSAM AND 8 ORS.	MR R DHAR MD. A MATLIB MR. D P BORAH	SC, P AND R.D. GA, ASSAM MD R ISLAM (r-9) MR D N SARMA (r-9) S K DAS (r-9)
MOTION				
111	WP(C)/5396/2022 FIXED	ANWAR HUSSAIN AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR. S BANIK MR. D. BORAH	SC, CO OP
112	WP(C)/2550/2022	ABDUS SUBUR AND 4 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. J M A CHOUDHURY MR. A B T HAQUE	SC, CO OP
113	WP(C)/4014/2022	ABDUS SUBUR AND 4 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. J M A CHOUDHURY MR. A B T HAQUE	SC, CO OP MR. J HANDIQUE, GA, ASSAM (R-3)
114	WP(C)/5051/2022	ANWAR HUSSAIN AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR. S BANIK MR. D. BORAH	SC, CO OP
115	WP(C)/5741/2022 CAVT. NO. 09442/022,	ANWAR HUSSAIN AND ANR Versus THE STATE OF ASSAM AND 8 ORS	MR. S BANIK MR. D. BORAH	SC, CO OP MR. J M A CHOUDHURY(FOR CAVEATOR)
116	WP(C)/5898/2022 CAVT. NO. 08102/022,	ABDUS SUBUR AND 4 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. D DAS SR. ADV MR. K MOHAMMED	SC, CO OP GA, ASSAM MR. R A MAZUMDER (FOR CAVEATOR)

117	WP(C)/5732/2022 CAVT. NO.09542/022, FIXED	AJIT BARUAH Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MS. S MAHANTA MR. M MAHANTA MR. B BORAH MS SIBANI BORA	MR. D DAS SR. ADV (r-5) MR S KHOUND MR. K MOHAMMED MS S SHARMA (r-5) SC, FOREST FOR CAVEATOR
WITH				
118	WP(C)/5861/2022 CAVT. NO. 09552/022,	M/S RAGIA KU ENTERPRISE Versus THE STATE OF ASSAM AND 6 ORS.	MR. S BANIK MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM D ROY	MR S KHOUND MR. K MOHAMMED SC, FOREST FOR CAVEATOR

ADMISSION

119	WP(C)/1900/2022 FIXED	PALLABH BHOWMICK Versus THE OMBUDSMAN, RESERVE BANK OF INDIA AND 3 ORS	PETITIONER IN PERSON	GA, ASSAM MR. A PARVEZ (R2) MR. R K BHATRA, COUSEL FOR SBI MR. D NATH, SR. GA, ASSAM MR. B ROY (R2)
-----	--------------------------	--	----------------------	---

=====

=====

LEAVE NOTE OF ADVOCATES FOR 08/09/2022

-

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MS. A DEVI	20-08-2022	To	09-09-2022
6)	MR A KAKOTI	02-09-2022	To	09-09-2022
7)	MR S SARMA	02-09-2022	To	26-10-2022
8)	MR D K DAS	12-09-2022	To	20-09-2022
9)	MR S HOQUE	03-09-2022	To	14-09-2022
10)	MS. B M CHETRI	07-09-2022	To	13-09-2022
11)	MS. D GHOSH	03-09-2022	To	16-09-2022
12)	MR P K KALITA	06-09-2022	To	14-09-2022
13)	MR. S K GOSWAMI	12-09-2022	To	12-09-2022
14)	MR. S K GOSWAMI	19-09-2022	To	19-09-2022
15)	MR. DITUL DAS	07-09-2022	To	09-09-2022
16)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
17)	MS. A VERMA	07-09-2022	To	13-09-2022
18)	MR. M K MAJUMDAR	07-09-2022	To	17-09-2022
19)	MR. R. ALI	07-09-2022	To	16-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,8th September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 8

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS. 61 TO 128), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER (STAY VACATING)				
32	I.A.(Civil)/2660/2022 FIXED in WP(C)/6187/2021 WITH WP(C)/6187/2021 CAVT. NO. 06922/021,	RAHIMA BEGUM Versus RIJUMA BEGUM AND 5 ORS. RIJUMA BEGUM Versus RAHIMA BEGUM AND 5 ORS.	MR J H SAIKIA MR. M U MAHMUD MR. D SARMAH MS. M BEGUM MR S H MAHMUD	MR. D SARMAH GA, ASSAM MR J H SAIKIA MR. S HAZARIKA (r-6) S. J. SAHARIAH (r-6) FOR CAVEATOR SC, ELECTION COMMISSION.
ADMISSION				
33	WP(C)/6884/2017 BY SLIP	MANUJ PAIT and 150 ORS. Versus THE STATE OF ASSAM and 4 ORS.	MR.K K MAHANTA MR.J SAIKIA MR K MAHANTA MR.P B MAZUMDER	GA, ASSAM MR.C BORUAH(Rly.Adv.) MS. M BARMAN, JUNIOR GOVERNMENT ADVOCATE, ASSAM SC, NF RLY
34	WP(C)/2324/2019 BY SLIP	RAFIKUL ISLAM Versus THE STATE OF ASSAM AND 7 ORS.	MD H R AHMED MD A ISLAM	MR D BHATTACHARYA (SC, ASSAM POWER DISTRIBUTION COMPANY LTD. R-2 TO 7) SC, APDCL MS M BHATTACHARJEE (GA, ASSAM, R- 1 TO 8)
35	WP(C)/4698/2021 BY SLIP	HIMANI SARKAR Versus ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 6 ORS	MR. K R PATGIRI MS. P CHAKRABORTY	GA, ASSAM SC, APDCL
ORDERS				
36	WP(C)/2103/2022 BY SLIP	BIDUT BAKSHI @ BIDYUT BAKSHI Versus THE STATE OF ASSAM AND 5 ORS	MR. K R PATGIRI MS. U HAZARIKA MS. M DAS MRS. C DAS	GA, ASSAM SC, REVENUE SC, BTC

=====

=====

LEAVE NOTE OF ADVOCATES FOR 08/09/2022

-

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MS. A DEVI	20-08-2022	To	09-09-2022
6)	MR A KAKOTI	02-09-2022	To	09-09-2022
7)	MR S SARMA	02-09-2022	To	26-10-2022
8)	MR D K DAS	12-09-2022	To	20-09-2022
9)	MR S HOQUE	03-09-2022	To	14-09-2022
10)	MS. B M CHETRI	07-09-2022	To	13-09-2022
11)	MS. D GHOSH	03-09-2022	To	16-09-2022
12)	MR P K KALITA	06-09-2022	To	14-09-2022
13)	MR. S K GOSWAMI	12-09-2022	To	12-09-2022
14)	MR. S K GOSWAMI	19-09-2022	To	19-09-2022
15)	MR. DITUL DAS	07-09-2022	To	09-09-2022
16)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
17)	MS. A VERMA	07-09-2022	To	13-09-2022
18)	MR. M K MAJUMDAR	07-09-2022	To	17-09-2022
19)	MR. R. ALI	07-09-2022	To	16-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,8th September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 9

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 22-08-2022 TO 30-09-2022
(RELATING TO CRIMINAL BENCH (CRL.A.
MATTERS, ITEM NOS.1-42) AND (CRL.PET.
MATTERS, ITEM NOS. 1-30)),ALONG WITH
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
31	Bail Appln./2244/2022 FIXED	PINKU DEY Versus THE STATE OF ASSAM	MR. A DUTTA	PP, ASSAM
MOTION				
32	Crl.Pet./924/2022 B/O	ANUP DEY Versus SMT. PIKU DEY	MR B SINHA	
BAIL HEARING (BA)				
33	Bail Appln./2118/2022 FIXED	MONAF ALI @ MNAF ALI Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A Y CHOUDHURY MRS. Z AKHTAR MR. T A CHOUDHURY	PP, ASSAM
BAIL HEARING				
34	AB/2246/2022 BY SLIP	BETTERFUL LANONG Versus THE STATE OF ASSAM	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	PP, ASSAM

=====

LEAVE NOTE OF ADVOCATES FOR 08/09/2022

-

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MS. A DEVI	20-08-2022	To	09-09-2022
6)	MR A KAKOTI	02-09-2022	To	09-09-2022
7)	MR S SARMA	02-09-2022	To	26-10-2022
8)	MR D K DAS	12-09-2022	To	20-09-2022
9)	MR S HOQUE	03-09-2022	To	14-09-2022

10)	MS. B M CHETRI	07-09-2022	To	13-09-2022
11)	MS. D GHOSH	03-09-2022	To	16-09-2022
12)	MR P K KALITA	06-09-2022	To	14-09-2022
13)	MR. S K GOSWAMI	12-09-2022	To	12-09-2022
14)	MR. S K GOSWAMI	19-09-2022	To	19-09-2022
15)	MR. DITUL DAS	07-09-2022	To	09-09-2022
16)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
17)	MS. A VERMA	07-09-2022	To	13-09-2022
18)	MR. M K MAJUMDAR	07-09-2022	To	17-09-2022
19)	MR. R. ALI	07-09-2022	To	16-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,8th September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 11

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 22-08-2022 TO 30-09-2022
(RELATING TO CRIMINAL BENCH (CRL.REV.P)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>WITHDRAWAL</u>				
48	Tr.P.(CrI.)/26/2022 B/O	SMT. Y. KALPANA SINGHA Versus F. RAKESH SHARMA	MRS. R RONGMEI N. LOHE E. YANTHAN	
49	Bail Appln./2138/2022 B/O	MD. ATIKUL ALI @ CHAINA Versus THE STATE OF ASSAM	MR. A M KHAN MR. R I DEWAN	PP, ASSAM
50	Bail Appln./2151/2022 B/O	SADHAN DEVNATH Versus THE STATE OF ASSAM	MS G DEKA MS. K KALITA	PP, ASSAM
<u>MOTION</u>				
51	AB/2636/2022 B/O	KHAGEN CHANDRA DAS Versus NARCOTICS CONTROL BUREAU	MR H R CHOUDHURY MR. S TALUKDAR	SC, NCB
<u>BAIL HEARING (BA)</u>				
52	Bail Appln./1938/2022 WITH CASE DIARY, FIXED	SAMRUL ISLAM AND ANR. Versus THE STATE OF ASSAM	MR. B CHETRI MRS. R RONGMEI MS. K L R YANTHAN MR. M BASUMATARY	PP, ASSAM
53	Bail Appln./2031/2022 (AT 2:00 PM), PERSONAL APPEARANCE, FIXED	MD. NASIDUR RAHMAN AND ANR Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR. R KALITA MR. R SALOI MR H AGARWAL MR J SINGH	PP, ASSAM
<u>BAIL HEARING</u>				
54	AB/1612/2022 FIXED.	RAKIBUL HOQUE @ RAHUL Versus THE STATE OF ASSAM	MR. A A R KARIM MR. A DEB	PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 08/09/2022

-

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MS. A DEVI	20-08-2022	To	09-09-2022
6)	MR A KAKOTI	02-09-2022	To	09-09-2022
7)	MR S SARMA	02-09-2022	To	26-10-2022
8)	MR D K DAS	12-09-2022	To	20-09-2022
9)	MR S HOQUE	03-09-2022	To	14-09-2022
10)	MS. B M CHETRI	07-09-2022	To	13-09-2022
11)	MS. D GHOSH	03-09-2022	To	16-09-2022
12)	MR P K KALITA	06-09-2022	To	14-09-2022
13)	MR. S K GOSWAMI	12-09-2022	To	12-09-2022
14)	MR. S K GOSWAMI	19-09-2022	To	19-09-2022
15)	MR. DITUL DAS	07-09-2022	To	09-09-2022
16)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
17)	MS. A VERMA	07-09-2022	To	13-09-2022
18)	MR. M K MAJUMDAR	07-09-2022	To	17-09-2022
19)	MR. R. ALI	07-09-2022	To	16-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,8th September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 14

[CIVIL BENCH-III AND CRIMINAL BENCH]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS. 65 TO 100), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
44	Bail Appln./2271/2022 B/O	AKBAR ALI Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA M M ZAMAN	PP, ASSAM
<u>MOTION</u>				
45	AB/2552/2022 FIXED.	AZIBAR RAHMAN Versus THE STATE OF ASSAM	MR. B K DAS M N KHAN	PP, ASSAM
46	AB/2563/2022 FIXED.	LUCKY HAZARIKA Versus THE STATE OF ASSAM	MR MINTU SAIKIA	PP, ASSAM
<u>ADMISSION</u>				
47	WP(C)/5430/2016 PART-HEARD, FIXED	MISS MANASHI HAZARIKA Versus THE STATE OF ASSAM AND 6 ORS	MR.P J PHUKAN MR.H BARUAH	GA, ASSAM MR. A PHUKAN, SC, GAD MR.D GOGOIR- 6and7 MR.S BORTHAKUR(R- 6&7)
WITH				
48	WP(C)/6730/2016	MRS BORNALI DUTTA CHANGMAI and ANR Versus THE STATE OF ASSAM AND 3 ORS	MR.D GOGOI MR.S BORTHAKUR MR.A BORGHAIN	GA, ASSAM MR. A PHUKAN, SC, GAD
<u>BAIL HEARING (BA)</u>				
49	Bail Appln./2087/2022 FIXED.	NIRMAL SARKAR Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MR. P S BISWAS MS. J GHOSH MS. R DEVI	PP, ASSAM
<u>BAIL HEARING</u>				
50	AB/2448/2022 FIXED.	MD. SUMAR ALI @ SAMIR ALI Versus THE STATE OF ASSAM	MR. I A TALUKDAR MR. B HUSSAIN	PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 08/09/2022

-

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MS. A DEVI	20-08-2022	To	09-09-2022
6)	MR A KAKOTI	02-09-2022	To	09-09-2022
7)	MR S SARMA	02-09-2022	To	26-10-2022
8)	MR D K DAS	12-09-2022	To	20-09-2022
9)	MR S HOQUE	03-09-2022	To	14-09-2022
10)	MS. B M CHETRI	07-09-2022	To	13-09-2022
11)	MS. D GHOSH	03-09-2022	To	16-09-2022
12)	MR P K KALITA	06-09-2022	To	14-09-2022
13)	MR. S K GOSWAMI	12-09-2022	To	12-09-2022
14)	MR. S K GOSWAMI	19-09-2022	To	19-09-2022
15)	MR. DITUL DAS	07-09-2022	To	09-09-2022
16)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
17)	MS. A VERMA	07-09-2022	To	13-09-2022
18)	MR. M K MAJUMDAR	07-09-2022	To	17-09-2022
19)	MR. R. ALI	07-09-2022	To	16-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,8th September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 19

[CIVIL BENCH-I]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO SPECIAL LIST(SAO AND FAO MATTERS),ALONG WITH THE FOLLOWING MATTERS ON THURSDAY AND FRIDAY]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
21	MACApp./642/2022 FIXED	RELIANCE GENERAL INSURANCE CO. LTD Versus SMTI. SHANTI PRABHA BARMAN DAS AND 3 ORS	MR. K K BHATTA MR J JOHN MS R DEVI	MR D C NATH MR. A J SAIKIA (R4) MR. B KAKATI (R4) MR. C SHARMA MR G S BORO (R4)
	WITH I.A.(Civil)/2730/2022 in MACApp./642/2022	RELIANCE GENERAL INSURANCE CO. LTD Versus SMTI. SHANTI PRABHA BARMAN DAS AND 3 ORS	MR. K K BHATTA MR J JOHN MS R DEVI	MR D C NATH MR. A J SAIKIA (R4) MR. B KAKATI (R4) MR. C SHARMA MR G S BORO (R4)
22	MACApp./643/2022 FIXED	THE ORIENTAL INSURANCE CO. LTD Versus SMTI PUSHPANJALI HAZARIKA and 6 ORS	MR.N BARMAN MR.R KATHKATIA	
23	MACApp./645/2022 FIXED	THE NATIONAL INSURANCE CO. LTD. Versus SRI POSON BORDOLOI and 2 ORS	MS. R D MOZUMDAR MS. R D MOZUMDAR MS.C MOZUMDAR	
	WITH I.A.(Civil)/2733/2022 in MACApp./645/2022	THE NATIONAL INSURANCE CO. LTD Versus POSON BORDOLOI and 2 ORS	MS. R D MOZUMDAR MS. R D MOZUMDAR MS.C MOZUMDAR	
	WITH I.A.(Civil)/2735/2022 in MACApp./645/2022	THE NATIONAL INSURANCE CO. LTD. Versus POSON BORDOLOI and 2 ORS	MS. R D MOZUMDAR MS. R D MOZUMDAR MS.C MOZUMDAR	
24	MACApp./646/2022 FIXED	UNITED INDIA INSURANCE CO. LTD Versus MRS RENU BHUYAN ADHIKARY AND 7 ORS	MR. R K BHATRA MR. A SAIKIA MS RIMPI DUTTA	MR. A MANNAF MD A S ALI
	WITH I.A.(Civil)/2734/2022 in MACApp./646/2022	UNITED INDIA INSURANCE CO. LTD Versus MRS RENU BHUYAN ADHIKARY AND 7 ORS	MR. R K BHATRA MR. A SAIKIA MS RIMPI DUTTA	MR. A MANNAF MD A S ALI

	WITH I.A.(Civil)/2736/2022 in MACApp./646/2022	UNITED INDIA INSURANCE CO. LTD Versus MRS RENU BHUYAN ADHIKARY AND 7 ORS	MR. R K BHATRA MR. A SAIKIA MS RIMPI DUTTA	MR. A MANNAF MD A S ALI
25	MACApp./648/2022 FIXED	SMTI BASANTI GHOSH Versus SRI BITESH CHETIA and 2 ORS	MR. S DAS MR.N BARUAH MS.R T DAS MR.K DAS MR.H GOGOI	
26	MACApp./650/2022 FIXED	ORIENTAL INSURANCE CO. LTD Versus SMT ANJALI BARMAN and 4 ORS	MS. N MODI MS P DEHINGIA MS.M CHOUDHURY MR.S DUTTA MR.C SHARMA	
	WITH I.A.(Civil)/2740/2022 in MACApp./650/2022	ORIENTAL INSURANCE CO. LTD. Versus SMT. ANJALI BARMAN and 4 ORS,	MS. N MODI MS P DEHINGIA MS.M CHOUDHURY MR.S DUTTA MR.C SHARMA	
27	MACApp./651/2022 FIXED	THE NATIONAL INSURANCE COMPANY LIMITED Versus SMT PRANITA BORAH AND 4 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MS J ROY MR. S P SHARMA	
	WITH I.A.(Civil)/2743/2022 in MACApp./651/2022	THE NATIONAL INSURANCE COMPANY LIMITED Versus SMT PRANITA BORAH AND 4 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MS J ROY MR. S P SHARMA	
	WITH I.A.(Civil)/2744/2022 in MACApp./651/2022	THE NATIONAL INSURANCE COMPANY LIMITED Versus SMT PRANITA BORAH AND 4 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MS J ROY MR. S P SHARMA	
		<u>FOR HEARING U/O XLI RULE II C.P.C.</u>		
28	RSA/139/2022 FIXED	ON THE DEATH OF DILIP KUMAR SARMA HIS LEGAL HEIRS QUEENI SARMA AND ORS. Versus STATE BANK OF INDIA SUPERVISING STAFF CO OPERATIVE HOUSING SOCIETY LTD. AND 4 ORS.	MR. P GOSWAMI MR H K SARMA MR A BANERJEE	MR H NATH MR. B D DEKA MR. M DAS FOR CAVEATOR
	WITH I.A.(Civil)/2654/2022 in RSA/139/2022	ON THE DEATH OF DILIP KUMAR SARMA HIS LEGAL HEIRS QUEENI SARMA AND ORS. Versus STATE BANK OF INDIA SUPERVISING STAFF CO OPERATIVE HOUSING SOCIETY LTD. AND 4 ORS.	MR. P GOSWAMI MR H K SARMA MR A BANERJEE	MR H NATH MR. B D DEKA MR. M DAS FOR CAVEATOR
29	RSA/51/2022 CAVT. NO. 03482/022,	GAUTAM MAHANTA Versus THE STATE BANK OF INDIA AND 3 ORS.	MR. P S DEKA MS. P BHATTACHARYA MR D K NATH MS M DAS	MR H NATH MR. B D DEKA SC, G M D A FOR CAVEATOR
	WITH I.A.(Civil)/979/2022 in RSA/51/2022	GAUTAM MAHANTA Versus THE STATE BANK OF INDIA AND 3 ORS.	MR D K NATH MS M DAS	MR H NATH MR. B D DEKA SC, G M D A FOR CAVEATOR

HEARING

30	RSA/27/2009 (AS FIRST ITEM), PART-HEARD, FIXED, BY SLIP	ON THE DEATH OF JAGAT KR. DUTTA HIS LEGAL HEIRS SANJIT KR. DUTTA and ANR Versus ON THE DEATH OF JITENDRA KR. DUTTA HIS LEGAL HEIRS (a) SMT SANDHYA RANI DUTTA	C BARUAH MR. P J SAIKIA MR. P J SAIKIA U J SAIKIA B CHETIA MR. S R GOGOI MR. L N DIHINGIA MR. A DHAR MR. A K SAHU MR. S SAHU MR. B BARUAH MS P BATHARI MR. A CHUTIA	G CHOUDHURY G CHOUDHURY P BORAH MS. S KAUSHIK MR.R KASHYAP
31	RSA/13/2013 WITH LCR, B/O	RATISH DAS and 19 ORS Versus NUR ALOM and 3 ORS	MR.A C SARMA MR.P CHAKRABORTY MR.B HALDAR	MR.A IKBAL MD.S ALI MS.J BEGUM MR.M ALAM MR.G BORDOLOI

=====

=====

LEAVE NOTE OF ADVOCATES FOR 08/09/2022

-

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MS. A DEVI	20-08-2022	To	09-09-2022
6)	MR A KAKOTI	02-09-2022	To	09-09-2022
7)	MR S SARMA	02-09-2022	To	26-10-2022
8)	MR D K DAS	12-09-2022	To	20-09-2022
9)	MR S HOQUE	03-09-2022	To	14-09-2022
10)	MS. B M CHETRI	07-09-2022	To	13-09-2022
11)	MS. D GHOSH	03-09-2022	To	16-09-2022
12)	MR P K KALITA	06-09-2022	To	14-09-2022
13)	MR. S K GOSWAMI	12-09-2022	To	12-09-2022
14)	MR. S K GOSWAMI	19-09-2022	To	19-09-2022
15)	MR. DITUL DAS	07-09-2022	To	09-09-2022
16)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
17)	MS. A VERMA	07-09-2022	To	13-09-2022
18)	MR. M K MAJUMDAR	07-09-2022	To	17-09-2022
19)	MR. R. ALI	07-09-2022	To	16-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,8th September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 22

[CIVIL BENCH-I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO SPECIAL LIST(CRP(I/O), CRP AND MFA) ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
JUDGMENT				
16	MACApp./208/2013 AT 2:00 P.M.	RANJAN DEKA Versus M/S NEW INDIA ASSURANCE CO LTD and ANR	MR.K K DEY MR.B K GOGOI	MR.S K GOSWAMI MR.A ACHARYA MSB ACHARYYA
17	MACApp./213/2015 AT 2:00 P.M.	THE RELIANCE GENERAL INSURANCE COMPANY LTD Versus SMTI AMIYA BHATTACHARYYA and 2 ORS	MR.S BHUYAN MR.R GOSWAMI MS.M SAIKIA	MR.D SAIKIASr.Adv.R-1 MR. K K DUTTA(R-1) MR.B GOGOI(R-1) MR.R BORAH(R-1) MR.P NAYAK(R-1) DR.U BARUA(R-1)
	WITH I.A.(Civil)/1769/2022 in MACApp./213/2015	SMTI AMIYA BHATTACHARYYA Versus THE RELIANCE GENERAL INSURANCE CO LTD AND 2 ORS	MR. K K DUTTA	MR. R GOSWAMI
18	MACApp./334/2016 AT 2:00 P.M.	NEW INDIA ASSURANCE CO. LTD. Versus DIPALI DAS and 4 ORS.	MS.N MODI MS.M CHOUDHURY MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA	MR.J DAS(R- 1-4) MR.S G BHATTACHARJEE(R- 1-4)
19	MACApp./548/2017 AT 2:00 P.M.	SMTI MINU BARMAN and 2 ORS Versus M/S UNIVERSAL SAMPO GENERAL INDIA INS CO LTD and 2 ORS	MR.O P BHATI MR.P SARMAH MR D MONDAL	MR.S BHUYAN MS U DAS MR.D DUTTA MR P BORTHAKUR MR.R GOSWAMI MR.M SAIKIA MR.M DAS MS.S DAS MR.D GOGOI MR.M BARUAH
20	WP(C)/6038/2019 AT 2:00 P.M.	NAZIFA SAHANI BARBHUIYA Versus THE STATE OF ASSAM AND 4 ORS.	MR. N J DUTTA MR. A H M R CHOUDHURY	SC, SEC. EDU.
HEARING				
21	CrI.A./256/2019 BY SLIP	MD. ASFAQUL HAQUE Versus THE STATE OF ASSAM AND ANR	MR. L R MAZUMDER MR M HOQUE	MR Z MUKIT S CHOUDHURY PP, ASSAM MR. R P GUPTA

=====

=====

LEAVE NOTE OF ADVOCATES FOR 08/09/2022

-

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MS. A DEVI	20-08-2022	To	09-09-2022
6)	MR A KAKOTI	02-09-2022	To	09-09-2022
7)	MR S SARMA	02-09-2022	To	26-10-2022
8)	MR D K DAS	12-09-2022	To	20-09-2022
9)	MR S HOQUE	03-09-2022	To	14-09-2022
10)	MS. B M CHETRI	07-09-2022	To	13-09-2022
11)	MS. D GHOSH	03-09-2022	To	16-09-2022
12)	MR P K KALITA	06-09-2022	To	14-09-2022
13)	MR. S K GOSWAMI	12-09-2022	To	12-09-2022
14)	MR. S K GOSWAMI	19-09-2022	To	19-09-2022
15)	MR. DITUL DAS	07-09-2022	To	09-09-2022
16)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
17)	MS. A VERMA	07-09-2022	To	13-09-2022
18)	MR. M K MAJUMDAR	07-09-2022	To	17-09-2022
19)	MR. R. ALI	07-09-2022	To	16-09-2022